

Modernisation of Textile Industry

2508. SHRI GOVIND-RAO NIKAM
SHRI RAJVEER SINGH } : Will

the Minister of TEXTILES be pleased to state :

(a) whether the Government have any proposal to encourage the modernisation of textile industry;

(b) if so, the details thereof; and

(c) the details of textile mills functioning in the country under NTC and in the private sector at present state-wise?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES

(SHRI ASHOK GEHLOT) : (a) and (b) in pursuance of Textile Policy, 1985, Textile Modernisation Fund was created by Govt. of India under IDBI in Sept., 1986 by earmarking a sum of Rs. 750 crores for a five year period, to meet the modernisation requirements of textile mills. A part of the fund was earmarked to provide special loans to weak but viable units as a major part (upto 80%) of their promoter's contribution to enable them to avail of the modernisation assistance. The special loans carry interest @6% p.a. and are repayable over a period of 12 years, including a moratorium of 6 years.

(c) As on 31-3-91 there were 1062 cotton/man-made fibre textile mills in the country. A Statement giving details of these mills is attached.

Statement referred to in reply to Unstarred Question No. 2508 part (c) for 9-8-91 regarding Modernisation of Textile Industry.

Management	Spg.	Composite	Total	Spdls.	Looms	Labour on Roll
					(in thousands)	
Public (NTC/STC/Govt.)	72	116	188	6098 (696)	74	296
Cooperative	109	1	110	2326 (2352)	0.13	103
private	596	168	764	17747 (63876)	104	709
	777	285	1062	26671	178	1108

(Figures in brackets indicates the number of Rotors).

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[Translation] Bank

Part-time Messengers in RRBS

2509. SHRI HARIKEWAL PRASAD : Will the Minister of FINANCE be pleased to state :

(a) whether the National Industrial Tribunal for Regional Rural Banks set up at Hyderabad had in the award delivered on March 30, 1990 recommended that the part time messenger, working in Regional Rural Banks, should be made permanent from the date of their joining the service; and

(b) if so, the reasons for not implementing the award so far?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI DALBIR SINGH) : (a) No, Sir. The National Industrial Tribunal has however, recommended that part-time messengers in Regional Rural Banks be regularised with effect from the dates of their continuous engagement.

(b) The Equation Committee which had been constituted to equate the posts in Regional Rural Banks with those in the sponsor banks have recommended that the Chairman of each RRB should ascertain the position of part-time messengers regarding their working hours and equate them with part or full time messengers of the concerned sponsor banks engaged for the same hours of work.